

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:6153

ANSWERED ON:05.05.2005

DEMAND OF KEROSENE

Malhotra Prof. Vijay Kumar;Meghwal Shri Kailash;Pandey Dr. Laxminarayan

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government has not been able to meet the demand of kerosene being supplied through P.D.S. with indigenous production as a result of which the Indian Oil Corporation has issued tenders for import of one lakh 35 thousand tonnes of kerosene in the month of April;

(b) if so, the details thereof;

(c) whether the IOC has made a demand to ban the export of jet kero and Aviation Turbine Fuel (A.T.F.) resembling kerosene to that the shortage of kerosene being demanded under PDS could be met;

(d) if so, the details thereof; and

(e) the action taken by the Government thereon?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) & (b): No, Sir, not in the current year. In order to meet the shortfall in indigenous production, in April, 2005, Indian Oil Corporation Ltd (IOC) finalized three tenders for the import of around 2,15,000 metric tonnes (MT) of Kerosene.

(c) to (e): With a view to ensuring that the country's demand for kerosene for PDS is met from indigenous production, IOC have requested the Government to consider imposing restrictions on the export of Jet-kero and Aviation Turbine Fuel (ATF). The matter is under consideration of the Government.